GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1949
ANSWERED ON:08.03.2011
INFILTRATION OF TERRORISTS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of infiltration of terrorists via Nepal border to Jammu and Kashmir;
- (b) if so, the details thereof alongwith the number of civilian, security personnel killed and injured separately and the terrorists apprehended and untraced while crossing the border during the each of the last three years and the current year; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): No, Madam. SSB has been deployed on Indo-Nepal border as a Border Guarding Force. They have apprehended 06 third country nationals on Indo-Nepal border for not carrying proper documents during the last three years and current year.
- (c): Indo-Nepal border is open, porous & thickly populated in nature. The movement of Indians and Nepalese citizens across the Indo-Nepal border is governed by Indo-Nepal Treaty of Peace and Friendship, 1950, which provides for free movement of citizens of both the countries across the Indo-Nepal Border. SSB has been deployed at Indo-Nepal Border as a Border Guarding Force. SSB has established 450 Border Out Posts (BOPs). Round-the-clock patrolling, random checking and regular surveillance are carried out by SSB to stop cross border criminal activities including infiltration. There are also institutional mechanism like regular meeting of the Border Guarding Force of India and Nepal, Border District Coordination Committee (BDCC) meetings and Home Secretary level talks between two countries, for effective Indo-Nepal border management.